

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION No. 125 of 2024

IN THE MATTER BETWEEN

Harish Tholar

.....Applicant

v.

State of Karnataka v. 56 Others

.....Respondents

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Signed at 04th October 2024

B. Chandrasekaran,

Counsel for Respondent 8-31

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI

OA125 of 2024

(Under Sections 14 & 15(1)(b) & (c)(2) r/w Section 18(1) & (2) of the National Green Tribunal
Act, 2010)

IN THE MATTER OF

Harish Tholar

...Applicant

v.

State of Karnataka & 56 Others

...Respondent

MEMO FILED ON BEHALF OF RESPONDENTS 8 TO 31 ADOPTING THE
REPLY FILED BY RESPONDENT-39

It is most respectfully submitted on behalf the Respondents 8 to 31 herein
that they had perused a copy of Reply filed by the Respondent No 39 to the
above OA and concur in full with the submissions made therein and
hereby Adopts the said Reply as their own Reply to the above OA.

In light of the aforesaid, it is therefore prayed that this Hon'ble Tribunal
be pleased to direct for the proper management, structuration of the
maintenance of the UGD or pass any Order or Orders it may deem fit in the
interest of justice.

COUNSEL FOR THE RESPONDENTS 8 TO 31



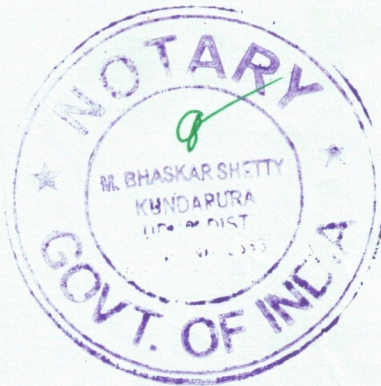
NO. OF CORRECTIONS..... 04 ONLY

Rwsponden Sl.No	Business/Trade Name	position	Name	Signature
8	Singeri Mutt	Manger	Ganapathi Bhat	<i>CSGnt</i>
9	Chandra Tourist Home	proprietor	Ganesh Shet	<i>D Som S. S. S.</i>
10	Kandyapalli vasathi Graha	Proprietor	ShreedharNambiar	<i>K. S. S. S. S.</i>
11	Hotel Sridevi BY ITS Maneger	proprietor	Sudreshanjois	<i>S. S. S. S.</i>
12	Puranik Sadana	proprietor	Chandrashekarpuranik	<i>Chandrashekarpuranik</i>
13	Hotel Sri Mookambika	Proprietor	VenkateshNaik	<i>V. S. S. S.</i>
14	Hotel Sri Lakshmi	Proprietor	P.K Ramakrishna	<i>P. K. S. S.</i>
15	Hotel Ambika	Proprietor	P.K Sooraj	<i>P. K. S. S.</i>
16	Hotel Archana	Proprietor	K.P Rajan	<i>K. P. S. S.</i>
17	Adiga Heritagevasthigraha	Proprietor	Prabhakar adiga	<i>P. S. S. S.</i>
18	Yamuna Vihar Vsathigraha	Proprietor	ShreedharAdiga	<i>S. S. S. S.</i>
19	Mandara Vasathigraha	Proprietor	Shreedhar Hebbar	<i>S. S. S. S.</i>
20	Ithala Sasana	Proprietor	Sathyavathi .R	<i>S. S. S. S.</i>
21	Beena Residency	proprietor	Premanand	<i>P. S. S. S.</i>
22	Seetha Delux	Proprietor	Manjunath Rao	<i>M. S. S. S.</i>
23	Hotel Sri Ganesh	Manager	Gruprasad	<i>G. S. S. S.</i>
24	Swayambooo Vasathigraha	proprietor	Murthy kalidas Bhat	<i>M. S. S. S.</i>
25	Hotel Vinayaka	Manager	Mrs Latha shetty	<i>M. S. S. S.</i>
26	Amma Vasathigraha	Manager	Mrs Latha Shetty	<i>M. S. S. S.</i>
27	Ambika Vasathigraha	Manager	Shakkila S Shetty	<i>S. S. S. S.</i>
28	Sannidhi Residency	Proprietor	Srinath Adiga	<i>S. S. S. S.</i>
29	Sri Hari Residency	Proprietor	Suresh Hola	<i>S. S. S. S.</i>
30	Nagakrupa Vasthigraha	Proprietor	Harish	<i>H. S. S. S.</i>
31	Jyothishi Residency	Proprietor	Krishna Bavuka	<i>K. S. S. S.</i>

IDENTIFIED BY ME

B. Pradeep Kumar

B. Pradeep Kumar
S/o P. Balakrishna Pillai
Abhinav Residency Kolar
576220



[Signature]
**NOTARY
KUNDAPURA**

Solemnly affirmed and the Contents of this affidavit having been read over to the deponent and admitted by him to be true and Correct and signed before me.

This 4th day of Oct 2024
at Kundapura

NO. OF CORRECTIONS... 04 ONLY

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OA125of 2024

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..Applicant

v.

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...Respondent

Memo Of Adoption filed on Behalf of
Respondent 8 to 31 Adopting the Reply filed by
the Respondent **39**

B.Chandrasekaran,
N.Ramiah and Sathya Advocates
Counsels for Respondent 8-31
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Email:cshekar.attorney@gmail.com



NO. OF CORRECTIONS.....nil ONLY